NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman

NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others

: TCP/173/2016

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

1. PRABHAKARAN

M/S' Rama SUBRAMAIAM ASSOCIATES

Respondent. 1, 2, 4-7

2. SANDEEP KUMAR

3. Vijaya Pashanstu. S

Course 1 for putitioner

ORDER

Shri Vijaya Prashanth, counsel for petitioner present. Shri Prabhakaran, counsel for R1, R2, R4 to R7 and Shri Sandeep Kumar, counsel for R3 are present. Counsel for R1, R2, R4 to R7 sought time for filing sur rejoinder. Time enlarged at request as a last chance, failing which the right of filing sur rejoinder shall stand forfeited. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy

Member (Judicial)